

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28542/2018
(Arising out of impugned final judgment and order dated 31-08-2017
in WA No. 3334/2009 passed by the High Court Of Judicature At
Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

IA No. 146354/2018 - CONDONATION OF DELAY IN FILING
WITH SLP(C) No. 3647/2020 (XI)
IA No. 3198/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 3199/2020 - EXEMPTION FROM FILING O.T.)

Date : 28-02-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Vikas Bansal, Adv.
Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Mr. Shakil Ahmed Syed, AOR
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Vaibhav Tandon, Adv.
Mr. Syed Mansoor Ali Rizvi, Adv.

Mr. Vikas Tiwari, Adv.
Mr. N.K. Pandey, Adv.
Mr. Kumar Deepraj, Adv.
Mr. Dharmendra Kumar Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on a non-miscellaneous day in the week commencing
4.5.2020.

(SUMAN WADHWA)
AR-cum-PS

(RAJINDER KAUR)
ASSISTANT REGISTRAR

